

**GOVERNMENT OF INDIA
MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING
DEPARTMENT OF FISHERIES**

RAJYA SABHA

**UNSTARRED QUESTION No. 2937
TO BE ANSWERED ON 26th MARCH, 2025**

Fishermen Welfare in Odisha

2937 Shri Manas Ranjan Mangaraj:

Will the Minister of *Fisheries, Animal Husbandry and Dairying* be pleased to state:

- (a) the number of fishermen registered in Odisha under the National Fisheries Development Board's (NFDB) welfare schemes;
- (b) the schemes available for the welfare of fishermen in Odisha, including insurance and financial support;
- (c) the efforts made to improve the socio-economic conditions of fishermen in coastal and inland regions of Odisha; and
- (d) the plan for enhancing the livelihoods of fishermen in Odisha?

ANSWER

**THE MINISTER OF STATE FOR FISHERIES, ANIMAL HUSBANDRY AND DAIRYING
(SHRI GEORGE KURIAN)**

- (a) The Government of Odisha has reported that 11,31,857 fishermen have been registered under the National Fisheries Development Board's (NFDB) Welfare Schemes.
- (b) to (d): The Department of Fisheries, Ministry of Fisheries, Animal Husbandry and Dairying under 'Pradhan Mantri Matsya Sampada Yojana' (PMMSY) is implementing several welfare related activities for fishers and fish farmers of all the States and UTs including in Odisha, which include
 - (i) Development of Integrated Modern Coastal Fishing Villages in the maritime States/UTs including in Odisha with the aim to maximize economic and social benefits to coastal fishers while minimizing environmental degradation through sustainable fishing practices
 - (ii) Insurance with a coverage of Rs.5.00 lakh against accidental death or permanent total disability, Rs. 2.50 lakh against accidental permanent partial disability and Rs. 25,000 against accidental hospitalization in the age group of 18 to 70 years
 - (iii) Livelihood and nutritional support for socio-economically backward active traditional fisher families for conservation of fishery resources during fishing ban/lean period in the age group of 18 to 60 years and

The welfare and socio-economic activities approved to Odisha under PMMSY as per the proposal received from Government of Odisha are

- (i) A total of 11,31,857 fishers have been insured annually. 79 claim proposals received and 49 proposals are settled at an amount of Rs.231.00 lakh.
- (ii) Eight Coastal Fishermen Villages (CRCFV) with financial assistance of 16.00 crores approved.
- (iii) Livelihood and Nutritional support for 12,000 fishermen during fishing ban /lean period at a total cost of Rs.5.40 Crore annually,
- (iv) Financial support of Rs.9.50 crore extended to Odisha State in order to ranch fingerlings of 316 lakh in the riverine system of Mahanadi to increase fish stock which will help enhancement of livelihood of riverine fishermen,
- (v) The Department of Fisheries, GoI through National Fisheries Development Board (NFDB) is extending financial support to the newly formed primary cooperative societies in Odisha for the welfare of fishers and fishermen and
- (vi) NFDB has formed 3 Fish Farmers Producers Organization (FFPOs) in Odisha for developing business models for fishers and fishermen of Odisha.

The Department of Fisheries, Government of India is implementing Pradhan Mantri Matsya Kisan Samridhi Sah-Yojana (PM-MKSSY), a Central Sector Sub-scheme under the Pradhan Mantri Matsya Sampada Yojana (PMMSY) for a period of four years from FY 2023-24 to FY 2026-27 with an estimated outlay of ₹6000 crore in all States and UTs including Odisha. PM-MKSSY intends to address the inherent weaknesses of the sector through identified financial and technological intervention for bringing in institutional reforms to support the transformation of the fisheries sector in the long-term. The major activities of PM-MKSSY are (i) Incentivizing fisheries and aquaculture microenterprises through performance grants for improving fisheries sector value-chain efficiencies including creation and maintenance of jobs, (ii) Facilitating greater access to institutional finance including working capital to the fish farmers, fishers and micro and small enterprises, (iii) Incentivizing fisheries and aquaculture micro and small enterprises through performance grants for adoption and expansion of fish and fishery product safety and quality assurance systems including creation and maintenance of jobs, and (iv) Providing 'one-time incentive' for one crop cycle to aqua farmers for purchasing aquaculture insurance.
